

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/ 89 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 8 January, 2025.

Sub: **Civil vacation.**

Ref:- Your letter No. DJKA/11053/2024 dtd. 20.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **civil vacation w.e.f. 23.12.2024 to 31.12.2024, along with station leave permission from the afternoon of 21.12.2024 till the morning of 02.01.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/ 90-91 /A, dated , 08-01-2025

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)